

भारतीय रिज़र्व बैंक

RESERVE BANK OF INDIA

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RBI/2011-2012/468 DGBA.GAD.No.H - 6240/42.01.029/2011-12

March 21, 2012

The Chairman & Managing Director / The Chief Executive Officer All Agency Banks

Dear Sir / Madam,

Scheme for Collection of Dues of (i) Central Board of Direct Taxes (ii) Central Board of Excise and Customs (iii) Departmentalised Ministries Account - Reporting and Accounting of March Transactions - Special Arrangements - Financial Year 2011-2012 - CORRIGENDUM

Please refer to our <u>Circular RBI/2011-2012/458 (DGBA.GAD.No.H-6160/42.01.</u> 029/2011-12 dated March 19, 2012) on the captioned subject.

2. However, it has come to our notice that April 14, 2012 is a Public Holiday in most of the places. Thus, wherever April 14, 2012 is mentioned in the circular, the same may please be read as April 16, 2012 (April 14 and 15, 2012 being Holiday and Sunday respectively) and action taken accordingly.

Yours faithfully

(G. C. Biswal) Deputy General Manager